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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 927/2023 & I.A. 25870/2023**

INCYTE HOLDINGS CORPORATION & ORS.Plaintiffs

Through: **Mr. Hemant Singh, Ms. Mamta Rani
Jha, Advocates**

versus

**BDR PHARMACEUTICALS INTERNATIONALS PRIVATE
LIMITEDDefendant**

Through: **Ms. Rajeshwari, H., Mr. Tahir A.J,
Advocates**

CORAM:

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER

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17.12.2025

It is already 05:30 P.M.

No time left.

List on 17.04.2026.

BY ORDER

(COURT MASTER)

DECEMBER 17, 2025/mt